

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 42 (ND)/2010

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: M/s Subodh Kumar Jain & Ors. Vs. M/s Valaya
Cloathing Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

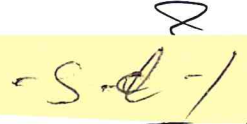
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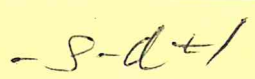
	For the Petitioner (s):	Mr. Manoj Kumar Garg, Mr. Achint Gupta and Mr. Siddhartha Patra, Advocates		
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	For the Respondent (s):	Mr. Arun Saxena, Ms. Nalini and Ms. Priya Verma, Advocates		
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ORDER

Counsels on behalf of both parties submit that the arguing counsel are busy in another court. In view of the same, the matter be re-notified to 19th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)